

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

114. I.A. 727/2022, I.A. 2985/2021  
I.A.2650/2021 IN C.P.(IB)-1896(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **08.11.2023**

NAME OF THE PARTIES: Prafulla Shah  
V/s.  
Safetec Healthcare & Hygine Pvt Ltd..

SECTION 7 OF IBC, 2016

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**ORDER**

**Hearing Through: VC and Physical (Hybrid) Mode**

Due to paucity of time, the matter could not be heard. List this matter on  
**11.12.2023** further for hearing.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)

//NSW//